GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2767
ANSWERED ON:06.08.2015
Decrease in Coal Production
Charitra Shri Ram;Chavan Shri Harishchandra Deoram

Will the Minister of COAL be pleased to state:

- (a) whether there has been decrease in coal production because of transportation constraints in moving coal from pit head to sidings and delay in construction of rail infrastructure in some of the major coalfields;
- (b) if so, the details thereof along with the proposed plans and allocation of funds to build road and rail infrastructure along the coal mining areas, State- wise;
- (c) whether the Coal India Limited proposed to invest Rs.5000 crore in the railways to procure wagons for speedy transportation of coal:
- (d) if so, the details thereof:
- (e) whether the adverse law and order conditions in some of the mining areas making it difficult to extract coal;
- (f) if so, the details thereof along with the reports of attack/threat from local goons, if any, during the last three years and the current year; and
- (g) the concrete steps taken by the Government in this regard?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRIPIYUSH GOYAL)

- (a)&(b): No, Madam. Coal Production has not suffered due to transportation constraints in moving coal from pit head to sidings and delay in construction of rail infrastructure. However, the following railway infrastructure projects have been taken up for coal evacuation.
- 1. For South Eastern Coalfields Limited (SECL):-
- (i) East Corridor: Bhupdeopur-Gharghoda-Dharamjaygarh up to Korba, 180 KM (approximately) in length in Chhattisgarh state.
- (ii) East- West Corridor: Gevra Road to Pendra Road via Dipka, Katghora, Sindurgarh, Pasan, 122 KM (approximately) in length in Chhattisgarh state.
- 2. For Central Coalfields Limited (CCL):-
- (i) Tori Shivpur-Kathotia New BG Line, 94 KM (approximately) length in Jharkhand state.
- 3. For Mahanadi Coalfields Limited (MCL):-
- (i) Jharsuguda-Barpali-Sardega Rail Link, 53 KM (approximately) length in Odisha state.
- (c)&(d): In order to facilitate coal evacuation and add to its evacuation capacity, keeping in view of the envisaged quantum jump in production, Coal India Limited (CIL) has planned to procure high capacity wagons with an estimated investment of Rs. 555 Cr. in the first instance. The fleet of wagons are for operation by Indian Railways and dedicated only for transport of coal from the specified coal subsidiaries and on specified routes.
- (e)&(f): There have been a few cases of adverse law and order problem mainly in Central Coalfields Limited(CCL) and Mahanadi Coalfields Limited(MCL). Loss of production due to Law and Order problem in CIL is 0.486 Million Tonnes (MT), 1.675 MT and 0.601 MT during the years 2012-13, 2013-14 and 2014-15 respectively.
- 23 cases of attack/threat from local goons have been reported in Bharat Cooking Coal Limited(BCCL) and one case has been reported in Northern Eastern Coal Fields (NEC). Other subsidiaries of CIL have not reported any such case.
- (g): Following steps have been taken by CIL to counter any adverse law and order situation:-
- Engagement of departmental, Central Industrial Security Force (CISF) personnel and contractual security personnel through Directorate General of Resettlement (DGR) sponsored security agencies to facilitate uninterrupted mining operation in leasehold areas.
- Close liaison is maintained with state officials and regular meetings are held at Area level regarding law and order situation in the mining areas.
- $\hat{a} \in \phi$ All entry/exit points have barriers/check posts which are guarded round the clock by security personnel to prevent entry of unauthorized persons.

• Regular joint patrolling with police is being conducted by security personnel in Areas. • Area management regularly interacts with local people's representatives
